

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2320
ANSWERED ON:23.07.2004
STATUS OF LOANS AGAINST STATES
Karunakaran Shri P.

Will the Minister of FINANCE be pleased to state:

- (a) the present status of Central loans granted to States, State-wise and category-wise;
- (b) whether the interest on the loans accounts for more than ten percent of the total State Government expenditure;
- (c) if so, the details thereof, State-wise and category-wise, till date;
- (d) whether a concept paper from the Planning Commission suggests the waiver of all Central loans granted to the States; and
- (e) if so, the reaction of the Government and the time by which it is likely to be implemented?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a): Details are at column 3 to 5 of annexed Statement.
- (b)&(c): Yes, Sir, for all States except three States of Manipur, Meghalaya and Sikkim. State-wise details are at column 6 to 8 of annexed Statement.
- (d): No, Sir.
- (e): Does not arise.